and its workmen in the dispute regarding revision of Wages and Dearness Allowance are given in the Statement laid on the Table. [*Placed in Library. See* No. LT-5487/66]. These have been given effect to. All arrears accruing on account of the settlement were disbursed to the workers on 18th November, 1965, before the stipulated date specified in the agreement.

(b) Does not arise.

Kamala River

376. Shri Madhu Limaye:
Shri Kishen Pattnayak:

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether Government are aware that the river Kumala in North Bihar has changed its course thus resulting in an extensive damage;

(b) whether Government are also aware that similarly other rivers of North Bihar cause a great havoc; and

(c) if so, whether the Central Government are formulating any scheme independently/jointly with the State Government to check the same?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Yes, Sir.

(b) Yes, Sir.

(c) Embankments along some of the rivers such as Kamla-Balan, Bagmati and Kosi, have already been constructed by the Government of Bihar, and further measures for preventing spills and stabilizing the course of the rivers, where necessary, are under consideration. The Government of India have, in consultation with the State Government, constituted an Expert Committee in August 1965 to go into the problem of the instability of the rivers in North Bihar and to make a close study of the effect of railways, canals, roads and embankments on the drainage of North Bihar including the regimes of major river systems. Earlier another Expert Committee was appointed to study the flood problem of the Adhwara Group of rivers. The report of these Committees are awaited.

परिवार बचत का विनियोजन

377. श्री सिद्धेश्वर प्रसाद : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि चौथी योजना में परिवार बचत नियोजन संबंधी अध्ययन दल ने अपना प्रतिवेदन दे दिया है ;

(ख) यदि हां, तो उस की मुख्य बातें क्या हैं ; और

(ग) क्या अध्ययन दल ने उस भाग का जिस के विदेशी स्रोतों से गैर-सरकारी क्षेत्रों में आने की संभावना है का भी अनुमान लगाया है ?

योजना मंत्री (श्री अशोक मेहता) : (क) और (ख). चौथी योजना के दौरान निजी क्षेत्र में कितने घरेलू साधन उपलब्ध होने की सम्भावना है, उसका अनुमान लगाने के लिए योजना आयोग ने एक दल का गठन किया था । दल ने जो अन्तरिम प्रतिवेदन प्रस्तुत किया है, उसमें अन्य बातों के अलावा परिवार बचत के भी कतिपय अनुमान दिये गये हैं । प्रतिवेदन में परिवार बचत विनियोजन के ढांचे के बारे में कोई भी व्योरा नहीं दिया गया है ।

(ग) जी, नहीं ।

Training for Managers for New Industries

378. Shri Sidheshwar Prasad: Will the Minister of **Planning** be pleased to state:

(a) whether any scheme has been formulated to make provisions for training adequate number of Managers for the new industries and development services in the public sector;

(b) if so, the details thereof; and

(c) whether any target has been fixed and if so, to what extent it has been achieved till 31st December, 1965?

The Minister of Planning (Shri Asoka Mehta): (a) In view of the fact that managerial manpower is developed and recruited in a variety of ways, no specific scheme covering all the managerial needs of the public sector was formulated. Instead, facilities have been provided for education and training in modern methods of management in various institutions.

(b) Post-graduate diploma courses in Business Management and/or Industrial Management are available in seven universities and three technological institutions. One university has a course leading to a Master's degree in Business Administration. Further, there are two All India Institutes of Management at Calcutta and Ahmedabad which not only provide specialised short-term courses for executives from the Public and private sectors but also conduct two-year full-time course in business management. The Administrative Staff College at Hyderabad also provides a short-term training course for middle level managerial personnel. A number of industrial houses and banking concerns have their own arrangements for training managerial personnel. Besides these, there are also some other institutions.

(c) In view of the answer to part (a) of the question, this does not arise.

कलकत्ता में पकड़ी गई चीन की वस्तुएं

379. **श्री ओंकार लाल बेरवा :**
श्री बागड़ी :
श्री प्र० के० देव :
श्री नरसिम्हा रेड्डी :
श्री कपूर सिंह :
श्री राजदेव सिंह :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 5 जनवरी, 1966 को कलकत्ता के किदरपुर गोदी में सीमा शुल्क पदाधिकारियों द्वारा एक जहाज के इंजिन रूम से एक रुपये लाख के मूल्य की चीन की वस्तुएं बरामद की गई थीं ;

(ख) यदि हां, तो उनका ब्यौरा क्या है ; और

(ग) इस सम्बन्ध में कितने व्यक्ति गिरफ्तार किये गये हैं ?

वित्त मंत्री (श्री शचीन्द्र चौधरी) : (क) और (ख). 4 जनवरी, 1966 को किदरपुर गोदी में खड़े एक जहाज से 24,657 सिगरेट लाइटर, 1017 जोड़े नायलन के मौजें, 19 कलाई-घड़ियां और 4 ट्रान्जिस्टर रेडियो पकड़े गये । इनमें से 20,592 सिगरेट लाइटर और 597 जोड़े नायलन के मोजे, जिनका लागत, बीमा तथा भाड़ा सहित मूल्य अनुमानतः 34,327 रुपये हैं, जहाज के इंजिन रूम से पकड़े गये । केवल सिगरेट लाइटर चीन के बने हुए हैं ।

(ग) इस सम्बन्ध में जहाज के चालक-दल के दो सदस्य तथा कलकत्ता के दो निवासी गिरफ्तार किये गये हैं ।

दिल्ली में राजनीतिक दलों के कर्मचारियों के लिये क्वार्टर

380. **श्री बागड़ी :**
श्री यशपाल सिंह :

क्या निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मान्यता प्राप्त राजनीतिक दलों के उन सदस्यों को जो उन दलों के दिल्ली स्थित कार्यालयों में काम